

(2) Variations in the cost of transportation.

(3) Variations in the overheads and rentals.

FLOUR MILLS IN ASSAM

*471. SHRI P. CHETIA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) what is the number of working flour mills and small chaki mills in Assam;

(b) what is the quantity of whole wheat allotted to these mills per month for crushing;

(c) what is the quantity of wheat products sent to Assam per month on an average during the current year from the Central pool; and

(d) whether there is any check or Government control in the matter of distribution of wheat products of Assam mills?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI C. SUBRAMANIAM): (a) Five roller flour mills are working in Assam. The number of small chaki mills is not readily available.

(b) On an average about 10,000 tonnes of wheat is allotted per month to the roller flour mills in Assam. Allotment of wheat to small chaki mills is made by the State Government out of the monthly wheat quota allotted to them by the Centre.

(c) The Central Government do not control distribution of wheat products, only whole wheat is distributed from Central Government stocks.

(d) The ex-mill price of wheat products manufactured by the roller flour

mills have been statutorily fixed. The State Government have also been authorised to regulate the distribution of wheat products produced by the roller flour mills. The atta produced by small chaki mills is distributed by the State Government through fair price shops.

FINANCIAL ASSISTANCE TO KHADI AND VILLAGE INDUSTRIES COMMISSION

*471-A. SHRI RAM SINGH: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the amount of financial assistance given by the Khadi and Village Industries Commission, Bombay to the State of Uttar Pradesh for the development of Gur and Khandsari industries in Eastern Districts during 1960-61; and

(b) how much amount out of the above assistance was utilised?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI C. SUBRAMANIAM): (a) and (b) The Khadi and Village Industries Commission have reported that out of the total allotment of funds of Rs. 2.15 lakhs as grant and Rs. 3.21 lakhs as loan to the State of Uttar Pradesh in 1960-61 for the development of Gur and Khandsari, a sum of Rs. 3.860 as grant and Rs. 38,260 as loan was spent in the Eastern Districts.

ACREAGE UNDER CULTIVATION

643 { SHRI D. L. SEN GUPTA:
SHRI LOKANATH MISRA:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the acreage of land under cultivation in India for the purpose of growing paddy and wheat;